

**Declaration of Assets and Liabilities**

Year 2021-2022

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Sunil Kumar son/daughter/wife of Sarika Devi

सहा  
142m

aged 48 years, belonging to Attendant Cleaner service and presently working as Bihar Legislative Assembly partner

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give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2322  
15/02/22

| Sr. No. | Description   | Self | Spouse Name(S)                              | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|---|------------------|------------------|-----------------------|
| (i)     | Cash  | )    | 1000/-                                      | -                | -                | -                     |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | )    | SBI Bank<br>Saving Account<br>6,00,000 Loan |                  |                  |                       |
| (iii)   | Bonds, Debentures and Shares in companies                                     | )    | Nil   | Nil              | Nil              | Nil                   |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc.         | )    | LIC,<br>14,000 yearly                       | Sunil Kumar      | Sarika Devi      | Aastha Priya          |
| (v)     | Motor Vehicles (details of make, etc.)  | )    | Motor cycle<br>Passion Pro                  | )                | )                | )                     |
| (vi)    | Jewellery (give details of weight and value)                                  | )    | Gold-10 gram<br>Silver-250 gram             | )                | )                | )                     |
| (vii)   | Other assets, such as values of claims / interests                            | )    | Nil   | Nil              | Nil              | Nil                   |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Sunil Kumar

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